

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.

CP No. 19/CB/2023, IA (Companies Act) No. 33/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sasmita Sahoo -Vs- Ananta Realcon Pvt. Ltd. & Ors.
Under Section	58 (3) of Companies Act

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :

For Respondent (s) :

**ORDER**

At the request of the Bar Association, due to Ram Navami, matter adjourned to 05.06.2024, on top of the Board.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)